the Union Territories. The other programme is run by the Balwadis which are run by the All-India institutions like the Adimjati Sevak Sangh and the Harijan Sewak Sangh. These two All-India institutions get grants from the Central Social Welfare Board. The crash programme is run by the States and the Union Territories and they are directly doing it. There is no clash in these programmes.

SHRI BAL RAJ MADHOK : My question is : why you are treating Delhi administration in a different way ? The Delhi Administration is on par with the other State Governments and what policy you follow with regard to other State Governments, you follow it here also.

SHRI JAGANATH RAO : I agree that the Union Territories stand on the same footing as the State Governments. There is no deviation in regard to Delhi Administration at all. But, in respect of Balwadis, the grants are given by the Central Social Welfare Board through these two All-India institutions. That is different, whereas the crash programme is run by State Governments and the Union Territories.

SHRI RANGA : Is it a fact that the local Governments are consulted before Government decide upon making any grants to any of these social welfare organizations and whether the same procedure is being followed here also ?

SHRI JAGANATH RAO : Yes, Sir. The same procedure is being followed. There is no discrimination.

रेलवे लोको वर्कशापों से परीक्षण के लिए निकाले गये इंजनों से पुर्जों के हटा लिए जाने के कारण रेलवे दुर्घटनाएं

*724. **श्री जनेश्वर मिश्र** : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि रेलवे लोको वर्कशापों से परीक्षण के लिए निकाले गये इंजनों से परीक्षण के दौरान पुर्जे निकाल लिये जाते हैं;

(ख) क्या सरकार ने कभी इस बात का पता लगाया है कि आजकल हो रही रेल दुर्घटनाओं का कारण इस प्रकार होने वाली चोरियां भी हैं;

(ग) क्या सरकार को यह भी पता है कि गोरखपुर लोको वर्कशाप के एक अधिकारी ने जब इस प्रकार की चोरियों को रोकने का प्रयास किया तो उस पर अनेक बार आक्रमण किये गये; और

(घ) ऐसी घटनाओं को रोकने के लिए सरकार का क्या कार्यवाही करने का विचार है ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI M. YUNUS SALEEM) : (a) No, Sir.

(b) Does not arise. Such thefts cannot be the cause of accidents, as before engines are sent out for working trains, they are thoroughly examined to ensure they are in a safe condition.

(c) Yes, Sir. There was a case of attempted assault on an officer of Gorakhpur Workshop at his residence. The motive of assault is yet unknown. The case is still under investigation.

(d) A statement is laid on the Table of the Sabha.

Statement

Measures to check such incidents are :

(i) Railway Protection Force staff are posted at all workshops round the clock.

(ii) Railway Protection Force plain cloth staff are deputed to keep strict watch on movement of criminals.

(iii) Intelligence staff are deputed to unearth gangs responsible for the thefts and receivers of stolen property.

(iv) All Railway workshops and local sheds are covered by high boundry walls and strict watch is exercised on gates at the time of shift.

(v) Engines on trial are generally sent during day time.

(vi) Persons suspected for thefts from workshops and loco-sheds are taken up for disciplinary action and legal action in appropriate cases.

श्री जनेश्वर मिश्र : मंत्री जी ने जो जवाब दिया है उससे ऐसा लगता है कि एंजिन के पुर्जे तो गायब होते ही हैं, इस सरकार के एंजिन के पुर्जे भी कुछ गायब होते चले जाते है। चोरियां जम कर हो रही हैं और अधिकारी पर हमला किया गया है? क्या यह सही नहीं है कि गोरखपुर लोको वर्कशाप से जो एंजिन ठीक होकर निकलते रहे वह सारे के सारे एक ही लाइन पर चलते थे और इस लाइन पर सेठ, चोरों का गिरोह और रेलवे अधिकारी तीनों मिल कर पुर्जे गायब करवाते थे। उस अधिकारी ने उसको रोका तो उस पर हमला किया गया, लेकिन इस पर कोई भी कार्रवाई नहीं की गई। मैं जानना चाहूंगा कि चूंकि यह बहुत गम्भीर मामला है, क्योंकि पुर्जों के चोरी होने से एंजिन बिगड़ जाते हैं और दुर्घटनायें होती हैं, इसलिये क्या रेलवे मंत्रालय सारे देश में लोको वर्कशापों से जो चोरियां होती हैं उनके बारे में कोई बड़ा आयोग बिठलायेगा जो यह देखे कि क्या इन चोरियों में रेलवे के कोई बड़े अधिकारी भी शामिल रहते हैं? क्या वह इस आयोग की रिपोर्ट को सदन के सामने पेश करेगा?

श्री मु० यूनुस सलीम : यह चोरियों का सवाल ऐसा है जो जरा गौर से समझने के काबिल है। वर्कशाप्स में एंजिन ले जाने से पहले चोरियां होती हैं या नहीं होती हैं, इसके मुताल्लिक हमने तमाम रेलवेज से मालूमात हासिल की हैं और हमें यह इत्तला मिली है कि वर्कशाप जाने से पहले एंजिनों के पुर्जों की कोई चोरियां नहीं होती हैं। अगर माननीय सदस्य के पास कोई मैटीरियल हो और उन्हें मालूम हो कि किस रेलवे में वर्कशाप पहुंचने से पहले एंजिन के पुर्जे चोरी गये हैं जिससे उस रेलवे में ऐक्सिडेंट्स वाकय हुए हैं तो वह उसको हमारे पास भिजवायें। हम उसको पूरी तरह एग्जामिन करने के लिये तैयार हैं। लेकिन मेरे पास कोई ऐसी सूचना नहीं है जिससे हम कह सकें कि वर्कशाप जाने से पहले एंजिन के पुर्जे चोरी हुए और उसकी वजह से ऐक्सिडेंट वाकय हुए।

श्री जनेश्वर मिश्र : मंत्री महोदय सवाल को जानबूझ कर फंसा रहे हैं। उन्होंने जो वक्तव्य दिया है उसमें कहा है कि आम तौर से रेलवे एंजिन दिन में लोको वर्कशाप से बाहर निकाले जाते हैं उन्होंने पहले जवाब में यह भी कहा है कि इस तरह की घटनाओं की रोकथाम के लिये किये गये उपाय इस प्रकार हैं। उनके एक ही वाक्य से मालूम पड़ रहा है कि वह सारी घटनाओं को कबूल करते हैं वक्तव्य देने से पहले। इसलिये चुनौती देना बेकार है।

मैं मंत्री महोदय से केवल यह जानना चाहता हूं कि जब रेलवे अधिकारियों, एंजिन ड्राइवरों और दूसरे कर्मचारियों के साथ मिलकर चोरी होगी तो वह दिन की रोशनी में करायें या रात के अन्धेरे में, इसका फर्क नहीं पड़ता। कभी भी चोरी हो सकती है। इससे हमें मतलब नहीं है मैं तो सीधे सीधे जानना चाहता हूं कि क्या आप कोई बहुत बड़ा आयोग बिठलायेंगे रेलवे की चोरियां रोकने के लिये क्योंकि जो पुर्जे चोरी जाते हैं उससे बहुत ज्यादा क्षति होती, जान की भी और धन की भी। आयोग के बारे में न कह कर वह हमसे कहते हैं कि हम उनकी आर०पी०एफ० की नौकरी करके उनको खबर दिया करें।

श्री मु० यूनुस सलीम : जो चोरियां होती हैं उनको रोकने के लिये जो तदबीरें अख्त्यार हुई हैं उनके बारे में हमने एक स्टेटमेंट टेबल पर रख दिया है। हम क्या तदबीरें अख्त्यार कर रहे हैं वह माननीय सदस्य के सामने मौजूद हैं। चोरियां रेलवे में होती हैं लेकिन किस मौके पर होती हैं यह सवाल है। माननीय सदस्य का

कहना है कि जिस वक्त वर्कशाप को एंजिन ले जाये जाते हैं उस वक्त चोरियां होती हैं और उनके पुर्जे निकाले जाते हैं, जिससे एक्सिडेंट्स वाकय होते हैं। इसका भी हमने जवाब दिया। आपका सवाल यह है कि :

—whether Government are aware that parts of the engines that are taken out from the Railway Loco Workshop for trial, are stolen in the course of their trial.

यह गलत हैं। हमारी इत्तला यह है कि

In the course of trials no thefts are taking place.

श्री जनेश्वर मिश्र : इन चोरियों को रोकने के लिए कोई आयोग बिठलायेंगे या नहीं इसका तो जवाब दिया जाये।

अध्यक्ष महोदय : आप जो क्वेश्चन करते हैं वह इन्फार्मेशन एलिसिट करने के लिये, लेकिन आप उसको आर्गूमेन्टटिव बना देते हैं।

SHRI J. MOHAMED IMAM : Pilferage and theft is an admitted fact in the Railways. The hon. Minister of Railways, Shri Nanda has laid out a eleven-point programme, one of the items of which is to bring down pilferage and thefts and other things through whatever agency possible. As a result of this programme, how far has pilferage and theft gone down in the railways? What effective steps is he going to take in this regard?

Secondly, it is also an admitted fact that the locomotives, fail and break down in the course of the journey. This invariably happens on the metre gauge section between Poona and Bangalore, and the passengers are put to considerable difficulty. This is attributed to want of spare parts and breakdown of other essential parts. What steps is the hon. Minister going to take firstly, to put down thefts and pilferage and secondly to ensure that engines which are running run to schedule and they do not break down in the midst of the journey?

SHRI M. YUNUS SALEEM : So far as the first part of the question is concerned, effective measures are being taken to put down pilferage and thefts and the results are gradually coming out. So far as the second part of the question is concerned, that is not relevant to the main question. If the hon. Member is interested and gives me notice, I shall be able to answer the question.

THE MINISTER OF RAILWAYS (SHRI NANDA) : May I supplement the answer given by my colleague? Regarding the first part of the question relating to pilferage and theft, I feel emboldened to state before the House that the efforts which have been made have yielded very rewarding results, and I am sure that when this is extended to other areas, there will be a very great deal of difference in this matter.

So far as stoppages are concerned, these must be partly because of some defects in maintenance, and I have observed that this is happening, and we shall make every effort to see that there is better maintenance.

Replacement of old engines is also a question to which we have to give attention. I hope that the conditions will improve in the course of the next few months.

SHRI RANGA : A few months or few years?

SHRI NANDA : A few months.

SHRI D. N. TIWARY : In the statement laid on the Table of the House, three steps have been enumerated in the reply to part (b) of the main question. We know that several officers of the RPF, poor chowkidars or constables have been caught redhanded in dacoities and thefts. May I know how many of these RPF men have been caught in connection with thefts and dacoities, and whether Government have taken any steps to weed out such elements from the RPF so that there may be less of theft and pilferage?

SHRI M. YUNUS SALEEM : It is very difficult to give the numbers of the persons who have been arrested for committing thefts. But I can give the information about thefts from workshops, stores and other places.

SHRI D. N. TIWARY : The number of of persons caught and the amount of thefts may be given.

MR. SPEAKER : The main question was about the thefts. If the hon. Minister is in a position to answer this, he may do so, or else he may ask for notice.

SHRI M. YUNUS SALEEM : As regards the amount of theft, I am in a position to give details.

SHRI S. KUNDU : He asked how many persons were involved ?

SHRI M. YUNUS SALEEM : That is very difficult to say.

SHRI NANDA : There is information about theft as well as of arrests, arrests of RPF personnel, railway employees and others up to Sept. 1970. Theft of electrical goods—total RPF nil ; railway employees 15 and outsiders 38. The total for all the heads is 14 RPF, 156 railway employees and 403 outsiders—grand total 573.

SHRI S. KUNDU : He asked about the Gorakhpur workshop.

SHRI NANDA : This is about the general question. We are making a number of transfers immediately at various places. Where RPF personnel work, wherever sensitive points are there, meaning points at which are exposed to corrupt practices, changes have been made and more are being made. I believe this will also lead to very good results.

श्री राम चरण : ये जो चोरियां होती हैं, रेलवे लोको से दो प्रकार की होती हैं । एक तो वहां से ताम्बा और ब्रास चोरी जाता है और दूसरे जो इंजन होता है उसमें जो व्हील एक्सैल होता है, उसमें ब्रास जो लगता है उसको निकाल लिया जाता है और उसकी जगह आयल लगाकर जूट लगा दिया जाता है । इसका नतीजा यह होता है कि यह जूट बाद में निकल जाता है और एक्सीडेंट तक हो जाते हैं । मैं जानना चाहता हूं कि लखनऊ और गोरखपुर लोको शैड्ज से कितना ब्रास चोरी जा चुका है एक साल के अन्दर ?

रेलवे मंत्रालय में उपमंत्री (श्री रोहन लाल चतुर्वेदी) : माननीय सदस्य लखनऊ और गोरखपुर के अलग अलग आंकड़े चाहते हैं । वे इस वक्त मेरे पास नहीं हैं ।

SHRI S. KUNDU : I would like to know from the hon. Minister, preferably the senior one not the junior one....

MR. SPEAKER : Be concerned with the answer, not senior or junior Minister.

SHRI S. KUNDU : I would like to know whether, particularly in the Gorakhpur workshop during the last two years the theft and pilferage has increased considerably even though the RPF staff has doubled. Secondly, apropos the answer given under (vi) 'Persons suspected for thefts from workshops and locosheds are taken up for disciplinary action and legal action in appropriate cases', I want to know what is the meaning of 'appropriate cases'. How many persons have been apprehended, how many legal prosecutions have started, how many departmental people are involved and how many have been sent to prison ?

SHRI M. YUNUS SALEEM : It is very difficult to give figures with regard to each workshop. I have figures for concerning thefts from workshops and stores.

SHRI S. KUNDU : Why is he repeating what the hon. Minister has said and wasting the time of the House ?

SHRI M. YUNUS SALEEM : Why is he agitated ?

MR. SPEAKER : Be a little polite also.

SHRI M. YUNUS SALEEM : The value of property stolen in 1967 is Rs. 2,52,454 ; in 1968, Rs. 1,77,913 ; in 1969, Rs. 1,47,444 ; upto September 1970, Rs. 2,21,144. Out of these, the figures relating to property recoverd are as follows : 1967 Rs. 56,493 ; 1968 Rs. 65, 867 ; 1969 Rs, 30,680, and upto September 1970, Rs. 29,774. The number of RPF personnel arrested in 1967 was 56, in 1968 it was 42 and in 1969 it was 12.

SHRI S. KUNDU : How many in Gorakhpur workshop ? Kindly see part (c) of the

Question which reads :

"whether Government are also aware that an Officer of the Gorakhpur Loco Workshop was subjected to various assaults..

MR. SPEAKER : It relates to an assault on an officer.

SHRI S. KUNDU : The Question relates to Gorakhpur workshop. The entire thing is about Gorakhpur workshop. You please see parts (a), (b) and (c) of the Question.

MR. SPEAKER : If he has got the information, I have no objection, but you cannot force him.

SHRI S. KUNDU : I am not forcing him.

SHRI M. YUNUS SALEEM : So far as the question of assault is concerned, it is a fact that one officer..

MR. SPEAKER : That you have already given. He is asking under this Question some other facts which are not covered.

SHRI S. KUNDU : The statement in reply to part (d) of the Question says :

"Persons suspected for thefts from workshops and loco-sheds are taken up.."

It arises out of the Gorakhpur workshop. The entire Question is about the Gorakhpur workshop.

श्री मु० अ० खां : अभी मंत्री महोदय ने रेलवे में मामूली चोरियों और उनके सिलसिले में की गई गिरफ्तारियों के आंकड़े दिये हैं। क्या उनको मालूम है कि सारे हिन्दुस्तान में लोको वर्कशाप्स और लोको शेड्ज से बड़े पैमाने पर डायनमों के पट्टे, ब्रास और दूसरी मुख्तलिफ चीजों की चोरी होती है और हमारे यहां गांवों में जो मोटर-पम्प और चक्कियां लगी हुई हैं, उनमें आम तौर पर रेलवे के पट्टे इस्तेमाल होते हैं और रेलवेज आज तक उस चोरी को रोकने में टोटली फेल हुई हैं ? इस सूरत में क्या मंत्री महोदय कोई ऐसी एनक्वारी कमेटी मुकर्रर करेंगे, जो बड़े पैमाने पर होने वाली रेलवे के सामान की इस चोरी को रोकने के बारे में अपने सुझाव दे, ताकि इन चोरियों को रोका जा सके और रेलवेज के इस बड़े भारी नुकसान को बन्द कर दिया जा सके ?

श्री नन्दा : इस एनक्वारी से कोई खास मदद नहीं मिलने वाली है। हम जानते हैं कि क्या हो रहा है। इस बारे में एक्शन की जरूरत है और हम एक्शन ले रहे हैं। जो ताकतें हमारे खिलाफ काम कर रही हैं, वे भी बड़ी जबर्दस्त हैं। इस सिलसिले में जो कुछ हो सकता है, वह करने की कोशिश हो रही है। उम्मीद है कि आगे हमें कामयाबी होगी।

श्री मु० अ० खां : अध्यक्ष महोदय, मंत्री महोदय ने कहा है कि जो ताकतें काम कर रही हैं, वे इतनी जबर्दस्त हैं कि गवर्नमेंट उनका मुकाबला करने में फेल हुई है और जो कुछ वह कर सकते हैं, वह कर रहे हैं। क्या यह सही जवाब है ?

श्री नन्दा : मैंने कहा है कि हमारी कोशिश कामयाब हो रही है और आगे ज्यादा कामयाब होगी।

"Most Backward" Classes of West Bengal

*728 SHRI JYOTIRMOY BASU : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) the name of the "most backward" among the Scheduled Castes and Scheduled Tribes in West Bengal, District-wise;

(b) the nature of backwardness;

(c) whether Government have any special scheme for the economic; educational and social upliftment of these "most backward" communities ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI JAGANATH RAO) : (a) The pro-